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HIGH COURT OF JUDICATURE FOR RAJASTHAN
PRINCIPAL SEAT AT JODHPUR

ORDER

No. Accts/Bldg/17/2023

Date: 15.04.2023

In continuation of notice no. Accts/Bldg/21/2022 dated 18.08.2022, It is notified to all concerned that the Chambers of Category-II at High Court Building at Jhalamand, Jodhpur have been allotted under Rajasthan High Court Principal Seat Advocates' Chambers (Allotment and Occupancy) Rules, 2019 ('the Rules 2019') to the applicant Advocates as per enclosed lists with following terms and conditions:-

1. The Chambers have been allotted on non transferable license basis.
2. The License fee for the Chamber of Category-II shall be Rs.1000 per month, payable @ Rs. 250/-by each licensee.
3. The allottee shall have no right to claim suspension of license fee in whole or in part for any reason whatsoever.
4. The license fee and other charges shall be payable also for the period during which the court remains closed.
5. The licensee shall take separate electricity supply connection from the concerned electricity company and shall pay the electricity charges regularly as per the bill to the concerned electricity company.
6. In addition to the license fee, the licensee shall be liable to pay scavenging charges for the common facilities for Chambers of Category-II, a sum of Rs. 800/- per month, which shall be liable to be revised by Hon'ble the Chief Justice from time to time.
7. The license fee and other charges specified as aforesaid, shall be payable in advance by the Seventh day of each month in cash or by pay order/demand draft drawn in favour of Registrar General, Rajasthan High Court, it will be open for the licensee to deposit the license fee and the other charges every year in advance.
The applicants are requested to deposit the requisite charges by 29.04.2023 to the Cashier of this office and the amount will be adjusted beginning from the Month of May, 2023.
8. The furnishing of the Chambers shall be carried out by the licensee at his/her own expense. No licensee in respect of a Chamber allotted shall at any time during the continuance of allotment carry out or caused to be carried out any structural, additional or alteration in the Chamber without consent in writing of Hon'ble the Chief Justice or his nominee.

C.A. Sharma

5/7/2023

9. The licensee to whom a Chamber has been allotted as aforesaid shall not use or cause or permit to be used the said Chamber in any other way than as an Advocate Chamber.
10. No licensee shall transfer, assign or sub-let the Chamber allotted to him in favour of any other person; nor shall such licensee share the Chamber with any other Advocate unauthorisedly.
11. The licensee shall be responsible for proper up-keep and maintenance of the Chamber in accordance with Municipal Laws and such directions as may be issued by the Registrar General as per instructions of Hon'ble the Chief Justice.
12. No licensee shall use his Chamber before 9 a.m. and after 8 p.m. during day hours of the Court and before 7 a.m. and after 6.30 p.m. during the morning hours.
13. The Chambers shall be property of the Rajasthan High Court and shall remain completely under its control.
14. The allotment shall be effective from the date on which Chamber is made available for occupation pursuant to an order of allotment. The possession of the Chamber shall be handed over only after deposit the advance license fee and proof of surrendering the Chamber, if allotted elsewhere. If the Chamber is not occupied within a period of two weeks of the allotment, the same shall be deemed to be cancelled.
15. The licensee shall indemnify the Rajasthan High Court against any loss or claim preferred against him/her by third parties as a result of acts/omission of licensee or his agents.
16. The allotment made may be cancelled at any time by Hon'ble the Chief Justice on breach of any of the terms and conditions indicated herein and as per the Rules 2019.
17. The allotment shall terminate.
 - (a) On its cancellation by Hon'ble the Chief Justice; or
 - (b) On its surrender by the licensee concerned; or
 - (c) On licensee's ceasing to be a member of Rajasthan High Court Advocates' Association or Rajasthan High Court Lawyers' Association, as the case may be; or
 - (d) On licensee's name being removed from the roll of the Bar Council; or
 - (e) On licensee failing to deposit license fee and/or scavenging charges for six months ;or
 - (f) On the death of the licensee ;or
 - (g) On the licensee being elevated to the Bench of the High Court/Supreme Court.

C. P. Singh

9/5/2019

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However, in case of joint allotment, the remaining allottees shall continue to occupy the Chamber and the addition of the allottee shall be made in accordance aforesaid with the allotment procedure laid down as aforesaid.

18. Licensees will have to affix his/her name plate on the Chamber as approved by Rajasthan High Court.
19. If the allotment is cancelled or terminated under these rules, the licensee, heirs of the deceased licensee or other occupants occupying the Chamber shall vacate the Chamber within a period of 30 days from the date of cancellation/termination of allotment, as the case may be and the occupation of such Chamber beyond the period of 30 days will be treated as unauthorized occupation and penal/market rent, as may be fixed from time to time, shall be charged apart from other action for recovery of possession as per applicable law.
20. On the death of the licensee, the Allotment Committee may consider the allotment of Chamber to the sons/daughters of the deceased licensee subject to the condition that he/she fulfills the eligibility conditions prescribed for allotment of the Chamber of the concerned category.

The applicant advocates are required to do the needful in terms of above terms and conditions for handing over the possession of the chambers including deposition of the advance license fee and other charges to the Cashier of this office and proof of surrendering the chamber if allotted elsewhere. The Chamber allotted in the old premises/elsewhere be surrendered to the concerned Public Works Department Authorities by 29.04.2023.

The lists have been affixed on the Notice Board and uploaded on website of the High Court www.hcraj.nic.in.

By Order

C.P. S. 
REGISTRAR GENERAL

15/4/2023

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No. Accts/Bldg./AdvChamber RHC/1238

Date: 15.04.2023

Copy forwarded to the following for information & necessary action:-

1. President, Rajasthan High Court Advocates Association, Jodhpur/Rajasthan High Court Lawyers Association, Jodhpur.
2. General Secretary, Rajasthan High Court Advocates Association, Jodhpur/Rajasthan High Court Lawyers Association, Jodhpur.
3. Secretary, Bar Council, Rajasthan High Court, Jodhpur.
4. Notice Board, Rajasthan High Court, Jodhpur.
5. Cashier, Rajasthan High Court, Jodhpur.
6. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.
7. AOJ (Computer Cell), RHC, Jodhpur to upload this notice on official website.

C. A. S. Chandra
REGISTRAR GENERAL

15/4/23

ALLOTMENT LIST OF CATEGORY-II ADVOCATE CHAMBERS

Sr. No.	ADVOCATE NAME	ENROLMENT NUMBER	ENROLMENT YEAR	ALLOTTED CHAMBER NUMBER	REMARKS
1	LEELA DHAR GAUR	87	1971	III/029	
2	ANIL GUPTA	338	2018		
3	DEVENDRA SINGH RATHORE	1976	2018		
4	VJAY KUMAR GAUR	3930	2018		
1	RAMENDRA SINGH SALUJA	323	1984	III/031	
2	KAMINI CHOUHAN	1179	2005		
3	ANJANA JAWA	1638	2006		Existing Chamber no. I/052
4	MOHIT SINGH CHOUDHARY	1739	2007		
1	NAGRAJ GOSWAMI	631	1997	III/032	
2	MILAP CHOPRA	1060	2015		
3	JASRAJ SINGH	3226	2017		
4	SAPNA VAISHNAV	2666	2018		
1	SARWAN KUMAR	1108	1999	III/033	
2	MOOL SINGH BHATI	671	2001		
3	RAMAVTAR TADA	964	2005		
4	THANARAM CHOUDHARY	1582	2007		
1	BAJRANG SINGH	823	2000	III/034	
2	KISHAN MEGHWAL	2078	2010		
3	MAHIPAL SINGH CHARAN	2053	2015		
4	Anil Bidan Halu	895	2016		Existing Chamber no. III/28)
1	PRAKASH CHOUDHARY	999	2001	III/036	
2	RAHUL SONI	1987	2007		
3	SAMEER PAREEK	369	2009		
4	M.S. RAJPUROHIT	812	2002		
1	JAGDISH CHANDER BISHNOI	1054	2001	III/037	
2	SUNIL KUMAR	979	2015		
3	ANAMIKA BISHNOI	2249	2015		
4	KUNAL BISHNOI	2971	2017		
1	DEEPAK KANKAR	458	2005	III/038	
2	NRAPEN SHANKER ACHARYA	381	2016		
3	UTKARSH SINGH GURJAR	3215	2017		
4	KESHAV PAREEK	259	2018		
1	RAM LAL	522	2005	III/039	
2	BABU LAL KUDAN	2697	2005		
3	KAMLESH KUMAR PATEL	1925	2009		
4	DINESH JAIN	1800	2013		
1	ANJALI KAUSHIK	1558	2006	III/040	
2	ANKIT PRAKASH SINGH	2090	2016		
3	AKASH GOYAL	2367	2016		
4	DR. RAMANDEEP SINGH SIDHU (K	717	2003		

1	DR. SHANTI CHOUDHARY	1609	2006	III/041	
2	RAM KISHOR	3547	2006		
3	JAI NAVEEN	1070	2016		
4	MAHAVEER BHANWARIYA	2652	2017		
1	KULDEEP MARWAN	2324	2006	III/042	
2	RAJENDRA CHOUDHARY	213	2010		
3	DEVA RAM	653	2014		
4	RAMCHANDRA BISHNOI	1414	2004		
1	RAM CHANDRA KHICHI	1861	2007	III/043	
2	PREM DEO SNEHI	1649	2008		
3	ADU RAM JAT	1453	2014		
4	ROHIT KASWAN	2282A	2015		
1	PRAKASH CHANDRA BISHNOI	183	2008	III/044	
2	MANOHAR SINGH	2765	2017		
3	ASHOK KUMAR	2784	2017		
4	GULAM MOINUDDIN	3678	2006		
1	NIDHI SHARMA	743	2008	III/045	
2	VINAY BAGHMAR	400	2016		
3	ASHWINI KUMAR BABEL	1863	1999		Existing Chamber no. I/056
4	ABHISHEK SHARMA	3809	2010		Existing Chamber no. I/056
1	DEEPAK PAREEK	1565	2008	III/046	
2	PRAVEEN KUMAR	1492	2014		
3	JITENDRA SINGH BHATI	1988	2007		
4	BARKAT KHAN MEHAR	1564	2009		
1	SAJID	1754	2008	III/047	
2	MOHSIN KHAN	709	2011		
3	BHANUPRATAP SINGH	1313	2015		
4	PRAVEEN BHATI	1164	2016		
1	KANWAR LAL BISHNOI	2969	2008	III/048	
2	HIMANSHU SHARMA	1980	2017		
3	VIJAY BISHNOI	1983	2017		
4	MOHIT SHARMA	2820	2017		
1	KIRTI PAREEK	1805	2009	III/049	
2	SANDEEP GAUR	1687	2014		
3	HIMANSHU CHOUDHARY	1795	2016		
4	AISHWARYA ANAND	1678	2017		
1	RAGHAVENDER SINGH RATHORE	1487	2011	III/050	
2	ADITYA SINGH RATHORE	1384	2017		
3	BHAKTI SINGH RATHORE	1688	2018		
4	JAGDISH SINGH	2539	2018		
1	PURAN PRATAP SINGH	1050	2013	III/051	
2	ADAB KHAN	1647	2013		
3	SHAIENDRA KUMAR	1583	2016		
4	MANVENDRA BHATI	3794	2018		

1	SHOBHA PRABHAKAR	1079	2014	III/052	
2	MOHMD. RASHEED	1956	2016		
3	ASHOK KUMAR KHILERY	1047	2017		
4	SAURABH SONI	2703	2017		
1	DEEPAK SHARMA	1160	2014	III/053	
2	BHARAT SHRIMALI	1957	2017		
3	DILIP KUMAR SHARMA	3428	2017		
4	SURENDRA KUMAR SHREEMALI	1856	2018		
1	PANKAJ ARORA	1177	2014	III/054	
2	SUMEHA KALLA	878	2016		
3	ROHIT MUTHA	1295	2017		
4	VIVEK SIDH	1612	2014		Existing Chamber no. III/026
1	DIGVIJAY SINGH SHEKHAWAT	1203	2015	III/055	
2	GOPAL SANDU	550	2019		
3	DEVESH A. PUROHIT	1740	2019		
4	HARDIK GAUTAM	1747	2019		
1	SONU RATHORE	2171	2015	III/056	
2	PRAKASH CHAND SHARMA	2578	2016		
3	DEEPENDRA SINGH SHEKHAWAT	2369	2018		
4	JAIPAL SINGH	3843	2018		
1	YOGENDRA SINGH CHARAN	109	2016	III/057	
2	NAMAN MOHNOT	1167	2016		
3	DINESH VISHNOI	1397	2017		
4	DINESH	905	2014		
1	JITESH KANDARE	677	2016	III/058	
2	ANUPAM GOPAL VYAS	1784	2016		
3	DEEPAK VYAS	1882	2018		
4	VISHWAS KHATRI	MAH/2749	2018		
1	VIVEK FIRODA	759	2016	III/059	
2	ANIL BISHNOI	1192	2016		
3	RATNARAM	852	2018		
4	RAMESH KUMAR	3677	2018		
1	PALLAV SHARMA	913	2016	III/060	
2	PRAVIN VYAS	1144	2016		
3	JAIDEEP SINGH SALUJA	2047	2018		
4	KANISHK SINGHVI	2540	2018		
1	ADITI MOAD	922A	2016	III/061	
2	TUSHAR MOAD	1381	2016		
3	PRIYANKA BORANA	1967	2016		
4	VIKAS	2518	2016		
1	AMBALAL M	1123	2016	III/062	
2	SANDEEP SONI	1525	2016		
3	RAJENDRA SINGH BHATI	1618	2016		
4	KESHAV BHATI	2800	2016		
1	PRATYUSHI MEHTA	1166	2017	III/063	
2	ANIKET TATER	2008	2017		
3	CHAYAN BOTHRA	1940	2018		
4	SHASHANK SHARMA	1463	2019		

1	PRIYA BISHNOI	1883	2017	III/064	
2	NAVNEET POONIA	1890	2017		
3	ABHIMANYU SINGH RAMAWAT	237	2018		
4	RAVINDRA SINGH	2402	2018		
1	SURESH KHADAV	1884	2017	III/065	
2	UTTAM KHAN	3064	2017		
3	MAHENDRA	1200	2018		
4	DEVENDRA KUMAR GODARA	1158	2004		Existing Chamber no. I/104
1	TALMEEZ AHMED	2968	2018	III/066	
2	ARPIT SAMARIA	3731	2018		
3	RISHABH HANDA	1071	2016		
4	NITESH MATHUR	1176	2016		

Allotment of Advocate Chambers as per Request				
Sr. No.	Advocate Name	Enrolment Number	Enrolment Year	Request for Chamber No.
1	PUSHKAR TAIMNI	1861	2014	I/080
2	LALIT PARIHAR	2795	2016	II/004
3	MRITUNJAY SINGH CHAMPAWAT	736	2017	II/013
4	ADITYA SHARMA	2831	2016	II/094
5	SHEETAL KUMBHAT	803	2002	II-100
6	MEETA MATHUR	2321	2002	II-104
7	SURYA DEEP	1212	2016	III-26
8	SUMIT SINGHAL	1710	2018	III-60

Applicants not Requested for any Preference				
Sr. No.	Advocate Name	Enrolment Number	Enrolment Year	Chamber Number to be Allotted
1	RAJU RAM	2497	2015	GROUND-011
2	SABIR KHAN	2416	2017	II/005
3	KUNAL SANCHETI	2787	2017	II/018
4	TANAY SHARMA	1956	2018	II/044
5	RAMDEEN CHOUDHARY	2023	2018	II/064